

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

File No. XXII(6)/1/2018-19/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Manoj Srivastava, Principal Judge, Family Court, Jamtara,
2. Sri Akhil Kumar, Principal Judge, Family Court, Hazaribagh,
3. Sri Satya Prakash Sinha, Principal Judge, Family Court, Jamshedpur,
4. Sri Nikesh Kumar Sinha, Principal Judge, Family Court, Deoghar,
5. Sri Suresh Chandra Jaiswal, Principal Judge, Family Court, Giridih,
6. Sri Deepak Nath Tiwari, Principal Judge, Family Court, Sahebganj,
7. Sri Nalin Kumar, Principal Judge, Family Court, Ranchi (U.O.T),
8. Sri Rakesh Kumar Singh, Principal Judge, Family Court, Godda,
9. Sri Pradip Kumar Choubey, Principal Judge, Family Court, Pakur,
10. Smt. Veena Mishra, Principal Judge, Family Court, Saraikela,
11. Sri Banshi Dhar Tiwari, Principal Judge, Family Court, Daltonganj,
12. Sri Peeyush Kumar, Principal Judge, Family Court, Bokaro,
13. Sri Vijay Kumar No.- III, Principal Judge, Family Court, Garhwa,
14. Sri Sunil Kumar Singh No. I, Principal Judge, Family Court, Koderma,
15. Sri Satya Prakash No. 2, Principal Judge, Family Court, Dhanbad.
16. Ms. Kumari Ranjana Ashthana, Addl. Principal Judge, Addl. Family Court, Dhanbad,
17. Sri Paras Nath Upadhyay, Addl. Principal Judge, Addl. Family Court, Jamshedpur,
18. Smt. Prem Lata Tripathi, Addl. Principal Judge, Addl. Family Court, Ranchi.

Sub: - Nomination for attending **two days (R-1) Refresher Training Course** scheduled to be held on **6th & 7th April, 2019** at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R – 1) Refresher Training Course on the Sensitization on the Role of Principal Judge (Family Court) under the Family Courts Act) scheduled to be held on 6th & 7th April, 2019 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 06.04.2019 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 5th April, 2019 till the evening of 7th April, 2019.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 1149 /Apptt.

Dated, Ranchi, the March 28, 2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No.1870/JAJ dated 05.03.2019 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

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28/03/2019
Registrar (Administration)